

**CITY CIVIL AND SESSION COURT MUMBAI**  
**IN THE COURT OF HHJ Shri. Mohammad T Asim**  
**COURT 48 ADDL SESSIONS JUDGE**  
**Criminal Cause List Dated 09-11-2020**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>HEARING</u></b>				
1	MISC APPLN CBI	101911/2019	CBI, EOU-VI, EO-II Vs Naresh Kumar Sachdeva and Others 4	
<b><u>EVIDENCE PART HEARD</u></b>				
2	SPL CASE CBI	100011/2012	The State CBI ACB MUMBAI Vs Ramchandra Govinda Naik and Ors.	SPP Amrish Pandey
<b><u>EVIDENCE</u></b>				
3	SPL CASE CBI	100033/2012	The State CBI ACB Mumbai Vs Suresh Narhari Pradhan and other	SPP Amrish Pandey
<b><u>REPLY/SAY</u></b>				
4	SPL CASE CBI	100024/2019	CBI, ACB Vs Shyamendu Kumar Das and others 3	SPP Amrish Pandey

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
(Urgent Cases)				
<b><u>EVIDENCE PART HEARD</u></b>				
1	SPL.CASE	100058/2006	State Vs Narayan Mathur and Others	SPP Amrish Pandey
<b><u>EVIDENCE</u></b>				
2	SPL CASE CBI	100045/2001	The State CBIACB Vs Noshir Sorabji Daboo 14 Others	SPP Amrish Pandey  Thakur A-1 Moghe A-6
3	SPL CASE CBI	100044/2001	CBI ACB MUMBAI Vs Noshir Sorabji Daboo Oth.	SPP Amrish Pandey  Mokashi A-1 Thakur A-5 Moghe A-6
<b><u>ORDER</u></b>				
4	CRI APPEAL	100122/2017	M. Amin Mustafa @ Amiruddin Mustafa @ MA 348/17 @ BA 261/17- Appellant Vs Central Bureau of Investigation Spl. Crime Br. and State of Maharashtra - Respondent	Mohammad Shine K.  SPP Amrish Pandey
5	CRI APPEAL	100123/2017	Vishwajeet Singh Ram Singh Jadon@MA-349-17,BA-262-17-Aplnt. Vs Central Bureau of Investigation and State of Maharashtra-Respdt.	Mahesh B. Sabnis, Dimple K. Shah  SPP Amrish Pandey
<b><u>COMPLIANCE</u></b>				
6	SPL CASE CBI	100036/2017	The State CBI ACB Vs Keshaokumar Laxmanrao Bhoyar	SPP Amrish Pandey

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>HEARING</u></b>				
1	SPL CASE CBI	100058/2015	The State CBI ACB Vs Shyamal Acharya and others	SPP Amrish Pandey
<b><u>EVIDENCE PART HEARD</u></b>				
2	SPL CASE CBI	100111/2014	The State CBI ACB Vs Sunil Dattatray Satam and ors.	SPP Amrish Pandey
<b><u>STAYED BY HONBLE HIGH COURT</u></b>				
3	SPL CASE CBI	100076/2011	CBI, ACB , MUMBAI Vs Kripa Sagar Das Anr.	SPP Amrish Pandey  Shri. Parab
<b><u>REPLY/SAY</u></b>				
4	MISC APPLN CBI	100916/2020	Ashok Sampatdas Kohad Vs CBI, ACB	Ajay S. Dubey

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>EVIDENCE PART HEARD</u></b>				
1	SPL CASE CBI	100101/2014	The State of Maharashtra Vs Peeyush Kumar Pandey	SPP Amrish Pandey
<b><u>STAYED BY HONBLE HIGH COURT</u></b>				
2	SPL CASE CBI	100123/2015	The State CBI ACB Vs Amod Umesh Sharma	SPP Amrish Pandey

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